

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 100 of 2018 With
IA 99 of 2019
IA 165 of 2019
IA 572 of 2019
IA 573 of 2019
IA 161 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021**

Name of the Company: Kailashchandra Ramgopal Lohiya
V/s
Suvas Reality Pvt Ltd & Ors

Section: 241-242 of Companies Act, 2013/IA For Directions

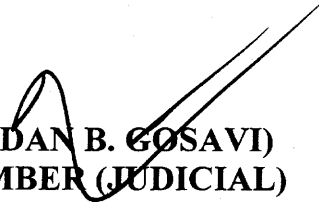
ORDER

Learned Counsel Mr. Priyank Dave on behalf of Learned Counsel Mr. Jaimin R Dave appeared for the Petitioner. Learned Counsel Ms. Rhea S on behalf of Learned Counsel Mr. Arjun Sheth appeared for the Respondent.

Pleadings are complete.

Matter to appear for further consideration on 03.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of January, 2021